

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3786  
ANSWERED ON:19.03.2015  
MONITORING OF NGOS  
Shetti Shri Raju alias Devappa Anna

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether the Government proposes to empower district vigilance and monitoring committees to review the functioning of the Non-Governmental Organisations (NGOs); and

(b) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) : No, Madam. As per the Vigilance and Monitoring Committee guidelines, the District level Vigilance and Monitoring Committee is to effectively monitor the implementation of the Schemes/programmes of the Ministry of Rural Development as also cause to ensure that the funds are used for the purpose for which they are meant.

(b) : Does not arise.